

circumstances prays for
leave to withdraw the
OA. The leave prayed
for is granted. This
OA is disposed of accordingly.
No orders as to c/o.

at 22/2/92
Order/Judgement despatched
to Applicant/Respondent (s)
on 26/3/92
no

L-9
(Suf. S. Shastri)
Member (A)

(J. K. Aggarwal)
Chairman

sub